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Crl.A.No. 897 OF 2000

.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp

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ITEM No.103

Court No.11

SECTION

IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No.897 Of 2000@@  
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Rameshwar Dayal & Ors.

Appellant (s)

VERSUS

State of M.P. & Anr.

Respondent (s)

(With Appln.(s) for exemption from appointment of official translator)  
(With office report)

Date : 16/01/2002 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE DORAISWAMY RAJU

For Petitioner (s) Dr. T.N. Singh, Sr. Adv.  
Mr. J.P. Pandey, Adv.  
Mr. L.S. Chauhan, Adv.  
Mr. D.C. Barua, Adv.  
Mr. Somnath Mukherjee, Adv.

For Respondent (s) Mr. Satish K. Agnihotri, Adv.

UPON hearing counsel the Court made the following

O R D E R

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.SP2

List the matter on 17.1.2002.

.SP1

(Pawan Kumar)  
Court Master

(Prem Prakash)  
Court Master